

(d) if so, the details thereof?

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS (SHRI NITIN JAIRAM GADKARI): (a) and (b) Shortage of truck drivers is an issue which has been highlighted by various transporters. Ministry has not carried any study to assess the exact figures of shortage of drivers.

(c) and (d) Ministry has proposed to waive off mandatory educational qualification for truckers and bus drivers for seeking a driving licence. A draft notification *vide* GSR 431(E) has been issued on 18-06-2019 regarding omission of rule 8 (minimum educational qualification) in the Central Motor Vehicles Rule, 1989.

#### Land acquisition for highway projects

1686. SHRI K. R. ARJUNAN: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) whether it is a fact that currently 23 national highway projects are facing delay in completion because of land acquisition;

(b) if so, the details thereof;

(c) whether it is also a fact that on an average, NHAI acquires around 10,000 hectares of land a year and disburses ₹10,000 crore as compensation; and

(d) the target fixed by the NHAI for land acquisition in the current fiscal?

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS (SHRI NITIN JAIRAM GADKARI): (a) and (b) Sir, there are some national highway projects which are facing delay in completion due to land acquisition. The details of such national highway projects is given in the Statement (*See* below).

(c) The details of land acquired and expenditure made by NHAI during last 5 years are as under:-

Achievements	2014-15	2015-16	2016-17	2017-18	2018-19
Possession (Ha.)	6733	9285	7491	9494	13982
Expenditure (Cr.)	9,097	21,933	17,823	29,200	34,527

(d) NHAI has fixed a target of 10000 Ha for the Current Fiscal Year (CFY) 2019-20.

***Statement***

*Details of the national highway projects delayed  
due to land acquisition*

Sl. No.	State/Agency	Number of Projects stalled
1	2	3
1.	Andhra Pradesh	2
2.	Andaman and Nicobar Islands	0
3.	Arunachal Pradesh	0
4.	Assam	10
5.	Bihar	2
6.	Chhattisgarh	0
7.	Delhi	0
8.	Goa	5
9.	Gujarat	0
10.	Haryana	0
11.	Himachal Pradesh	1
12.	Jammu and Kashmir	0
13.	Jharkhand	3
14.	Karnataka	5
15.	Kerala	0
16.	Madhya Pradesh	1
17.	Maharashtra	8
18.	Manipur	0
19.	Meghalaya	0
20.	Mizoram	4
21.	Nagaland	0
22.	Odisha	2
23.	Puducherry	1

1	2	3
24.	Punjab	5
25.	Rajasthan	2
26.	Sikkim	3
27.	Tamil Nadu	0
28.	Telangana	1
29.	Tripura	0
30.	Uttar Pradesh	0
31.	Uttarakhand	0
32.	West Bengal	6
33.	NHAI	48
TOTAL		109

**Petrol pumps to be setup on NHAI  
along the expressway**

1687. SHRIMATI SHANTA CHHETRI: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) whether Government has planned to setup petrol pumps on NHAI along the Expressway;
- (b) whether these petrol pumps will be wholly Government owned or the mechanism under which it will be given to private players;
- (c) whether Government will make provisions for newcomers and first timers to enter in the bid to setup petrol pumps; and
- (d) if so, the details thereof?

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS (SHRI NITIN JAIRAM GADKARI): (a) to (d) Government intends to develop following types of Wayside Amenities Projects to include Retail Outlets (Petrol Pumps), Toilets, Food Courts, Parking etc. on National Highways for road users:-

- (i) Highway Village: To be developed on NHAI land and to be given to developer on qualified highest quoted bid.